


Patna High Court, Patna
Notice

This is for information to Rakesh Kumar, S/o Sri Hajari Prasad, applied for temporary engagement as Daily Wages Mazdoor in the category of Driver Mazdoor in the establishment of Patna High Court, in pursuant to Court's notice dated 22.01.2016 that his Driving Skill Test is going to be re - scheduled on 05th September, 2016 (Monday) from 10:00 a.m..

Rakesh Kumar, S/o Sri Hajari Prasad is directed to remain present on the date of his Driving Skill Test at 09:30 a.m. sharp at the Bihar Veterinary College ground alongwith his educational certificates (in original), professional Driving License (in original) and experience certificate (in original), if any.

No Traveling Allowance will be admissible for appearing at the Driving Skill Test.

Date :- 03.09.2016


3/9/16
Registrar (Vigilance)
Patna High Court, Patna